

Annexure - 7

Date of commencement of CIRP: 24/02/2022;

List of creditors as on: 17/03/2022

Name of the corporate debtor: QRT Labs Private Limited;

List of operational creditors (Government dues)/(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received							Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent liability	Amount of any mutual dues, that may be set-off							
1	Department of Trade & Taxes Vyapar Bhawan, I.P Bhawan, New Delhi	Delhi Goods & Services Tax Office	-	09-03-2022	37,52,195.00	-	-	-	-	-	-	-	-	37,52,195.00	-	Claims filed in incorrect form, without any supporting documents evidencing such claims, neither any ID proof of officer submitting the claim was submitted, nor declaration duly required to be executed and signed before the notary public was submitted. Hence department has been asked to submit claim in proper form with full documentary evidences.				

